

Coal-Fields Labour Recruiting Organisation

764. Shri Sarjoo Pandey:
Shri Daji:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the decision of the Industrial Committee meeting on coal mining to abolish the Coal-fields Recruiting Organisation for Labour has been implemented; and

(b) if so, the details thereof?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) and (b). The Coal Fields Recruiting Organisation is an employers' organisation. The control exercised by the organisation over the Gorakhpuri labour have led to certain undesirable practices. In the light of the recommendation of the Industrial Committee on Coal Mining (August 1964) the Government have given further careful consideration to the matter and have decided that these practices which have led to discrimination between Gorakhpuri labour and other labour employed in mines in the matters of admissions to miners' hostels, conditions of work and supervisory control should be stopped. The measures to be taken in this connection have been chalked out as indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-5550/66] and the authorities concerned such as the Coal Mines Labour Welfare Commissioner, Chief Labour Commissioner, Chief Inspector of Mines etc. have been asked to implement them.

Fertilizer Plant, Gorakhpur

765. Shri Sarjoo Pandey: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have received some complaints against the Manager of the Fertilizer Plant, Gorakhpur;

(b) if so, whether Government have conducted any enquiry into these complaints; and

(c) the extent of the truth in these complaints?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Yes.

(b) and (c). These complaints were gone into carefully and found to be without any substance.

Radio Licences

766. Shri D. C. Sharma: Will the Minister of Communications be pleased to state:

(a) whether the Radio licences concession scheme has met with a very poor response;

(b) if so, the reasons for the same; and

(c) the steps taken or proposed to be taken to make it more popular?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) and (b). The actual number of licences issued or renewed for more than one year during the last renewal season is estimated at about 2 per cent of the total number of licences in force. This is considered a fair response.

(c) Publicity continues to be given and will be intensified during the next renewal season.

पेट्रोलियम श्रमिकों को बोनस मुग्तान

767. श्री लहहन चौधरी : क्या श्रम, रोजगार तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अखिल भारतीय पेट्रोलियम श्रमिक संघ ने केन्द्रीय सरकार से प्रबन्धकों के साथ हुए समझौते के अनुसार